

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 361/GT/2020

Subject : Petition for revision of tariff for the period 1.4.2014 to 31.3.2019 after truing up for Pragati-III CCPS (1371.2 MW) power plant.

Petition No. 376/GT/2020

Subject : Petition for determination of tariff of Pragati-III CCPS (1371.2 MW) for the period 1.4.2019 to 31.3.2024.

Petitioner : Pragati Power Corporation Limited

Respondents : BSES Yamuna Power Limited and 6 others.

Date of Hearing: **27.6.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V, Member

Parties Present : Ms. Himani Yadav, Advocate, PPCL
Shri Surendra Kumar, PPCL
Shri Amit Nagpal, PPCL
Shri Anand Kumar Shrivastava, Advocate, TPDDL
Shri Shivam Sinha, Advocate, TPDDL
Ms. Priya Goyal, Advocate, TPDDL
Ms. Suparna Srivastava, Advocate, PSPCL
Ms. Divya Sharma, Advocate, PSPCL
Ms. Jaya, Advocate, BSES Discoms

Record of Proceedings

At the outset, the learned counsel for the Petitioner sought time till 12.7.2024 to file the additional information sought by the Commission vide ROP of the hearing dated 25.2.2024. The learned counsel for the Respondents TPDDL, PSPCL sought two weeks' time to file their replies to the additional information to be filed by the Petitioner.

3. After hearing the learned counsel for the parties, the Commission directed the Petitioner to file the said additional information on or before **12.7.2024**, after serving a copy to the Respondents. The Respondents are permitted to file their replies, by



26.7.2024, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **5.8.2024**.

4. These matters will be listed for hearing on **13.8.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

